

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 1/2015,2/2015,140889/2017, in Petition(s) for Special Leave to Appeal (C) No(s). 16262/2015

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ASHOK KUMAR SINGH & ORS.

Respondent(s)

(ONLY SLP (C) NO. 22588/15 IS LISTED BEFORE LD. REGISTRAR COURT.
WITH
SLP(C) No. 22588/2015 (XI)

Date : 24-09-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, AOR
Mr. Abhish Kumar, AOR

For Respondent(s)

Mr Brijendra Singh, Adv.
Mr R.N.Pareekh, Adv.
Mr Ajeet Singh, Adv.
Mr. Anoop Kr. Srivastav, AOR
Mr. Arun K. Sinha, AOR
Ms Ritu Rastogi, Adv.
Ms Sasmita Tripathy, Adv.
Mr Suraj P Ahlawat, Adv.
Mr Sanjay Kr Visen, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 22588/2015

Ld. Counsel for the petitioner has not taken fresh steps alongwith fresh particulars in respect of the sole respondent, as such, registry to process the matter as per rules for listing before the Hon'ble Judge in Chambers for appropriate orders.

KAPIL MEHTA
Registrar
24.09.2018

hj